

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 43/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sunanda Ventures Pvt. Ltd. -Vs- ROC, Orissa
Under Section	252

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Umesh Ch. Sahoo, Adv.

For Respondent (s)

Mr. Ujwal Kumar, Company Prosecutor.

ORDER

Ld. Counsel, Mr. Umesh Ch. Sahoo, appearing for the petitioner. Ld. Company Prosecutor, Mr. Ujwal Kumar, appears for ROC, Cuttack. Counsel appeared for the applicant represented that applicant intend to amend the cause title of the application and sought two weeks' time. Time is granted for the same. List the matter on 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)